

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 2

CUSTOMS Appeal No. 10170 of 2020
(Misc. Application No. C/EH/10095/2020)

[Arising out of Order-in-Appeal No OIA-MUN-CUSTOM-000-APP-162-163-19-20 dated 04.10.2019 passed by Commissioner (Appeal) of Central Excise & ST, Ahmedabad]

Niraj J Patel

.... Appellant

C/o M/s. Trans Trade Exports, D-62, Krishna
Bungalows-1, Opp. Motera Gam, Motera
Ahmedabad, Gujarat

VERSUS

Commissioner of Customs, Mundra

.... Respondent

Office of the Principle Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

APPEARANCE :

Shri Devashish K. Trivedi for the Appellant
Shri S.N. Gohil, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION : 12.03.2020

The Appeal and Misc. Application disposed of. For order, see order of
date in Customs Appeal No. 10052 of 2020.

(Ramesh Nair)
Member (Judicial)

(Raju)
Member (Technical)

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